

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1890
(TO BE ANSWERED ON 17.03.2022)

CBI INVESTIGATION INTO ABG SHIPYARD SCAM

1890 SHRI M. SHANMUGAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the CBI has started investigation into the bank fraud allegedly committed by ABG Shipyard;
- (b) if so, the details thereof;
- (c) whether there was any delay in filing the FIR and the case; and
- (d) if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): CBI has registered a case vide RC2232022A0002 dated 7.2.2022 u/s 120B, 409, 420 IPC and 13(2) r/w section 13(1)(d) of PC Act,1988 against M/s ABG Shipyard Ltd. and others after due scrutiny/verification of complaint received from bank, on the allegation of commission of offences of criminal conspiracy, cheating and criminal breach of trust; abuse of official position; and causing a wrongful loss to the consortium of Banks.
